

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1519  
ANSWERED ON:09.08.2011  
ALLOCATION OF FUNDS UNDER UIG  
Bairwa Shri Khiladi Lal;Jakhar Shri Badri Ram

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether the Government proposes to enhance the allocation of funds under Urban Infrastructure Governance (UIG);
- (b) if so, whether the Government proposes to release Rs.95.72 crore for nine UIG projects;
- (c) whether the work of the projects sanctioned for Bus Rapid Transit System (BRTS) is suffering for want of clearance as the revised proposals are under the Government's review;
- (d) if so, whether the Government proposes to sanction the revised proposals for BRTS; and
- (e) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

- (a) & (b): Yes, Madam. However, the Government has funds available to release the amount of Additional Central Assistance (ACA) committed for the projects already approved under Urban Infrastructure and Governance (UIG) of Jawaharlal Nehru National Urban Renewal Mission (JNNURM).
- (c) to (e): Funds for all projects including BRTS are released as per guidelines of UIG of JNNURM. Revised proposals with respect to Vijayawada, Jaipur and Vishakhapatnam BRTSs had been submitted by the State Governments' for review and approval under UIG of JNNURM. Due to some change of scope of work. Of these proposals with respect to Vijayawada BRTS and Jaipur BRTS have been sanctioned.